

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 123 of 2012
& IA-396 of 2012**

Dated : 13th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors... Respondent(s)**

Counsel for the Appellant(s): Ms. Swapna Seshadri

Counsel for the Respondent(s): Ms. Mazag Andrabi for R-2

ORDER

Written Submissions are being filed today by the learned counsel for the Appellant after serving copy on the other side.

The learned counsel for the Respondent seeks some time to file the reply Written Submissions. Accordingly, he is directed to file the same on or before 18.11.2013 after serving copy on the other side.

Post the matter for Reporting Compliance on **18.11.2013.**

**(Rakesh Nath)
Technical Member
ss/ts**

**(Justice M. Karpaga Vinayagam)
Chairperson**